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CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE - 560 038.

Dated: 22 JUN 1995

APPLICATION NO. 1552 of 1995.

APPLICANTS: Smt. N. Tulsi,  
V/S.

RESPONDENTS: The Secretary, Deptt. of Statistics & Planning,  
Govt. of India, New Delhi and others.,

To

1. Dr. M. S. Nagaraja, Advocate, No. 11,  
First Cross, Second Floor,  
Sujatha Complex, Gandhinagar,  
Bangalore-560 009.
2. The Secretary,  
Ministry of Planning & Statistics,  
Department of Statistics,  
Sardar Patel Bhavan, Parliament Street,  
New Delhi-110 001.  
(A copy of the application is enclosed)
3. The Director, National Sample Survey Organisation,  
Field Operation Divisions, West Block, No. 8,  
Wing-6, First Floor, R.K. Puram, New Delhi-110066.  
(A copy of the application is enclosed).
4. The Joint Director, National Sample Survey Orgn.,  
Zonal Office, South Zone Field Operation Division,  
Basavangudi, Bangalore-560 004.  
(Copy of the application is enclosed).

Subject:- Forwarding copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/  
Stay Order/Interim Order, passed by this Tribunal in the above  
mentioned application(s) on 13-06-1995.

Issued on  
22/06/95

*V*  
for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH: BANGALORE

ORIGINAL APPLICATION NO. 1552/1995

DATED THIS THE THIRTEENTH DAY OF JUNE, 1995

MR. JUSTICE P.K. SHYAMSUNDAR .. VICE CHAIRMAN

MR. T.V. RAMANAN

.. MEMBER (A)

Smt. N. Tulsi  
Aged 42 years  
W/o. Sri B.G. Dwarkanath  
No. 37/8, 6th Temple Street  
15th Cross, Malleswaram  
Bangalore-560 003.

.. Applicant

(By Dr. M.S. Nagaraja, Advocate)

Vs.

1. Secretary to the  
Govt. of India  
Department of Statistics  
Ministry of Planning & Statistics  
Sardar Patel Bhavan  
Parliament Street, New Delhi-110 001.

2. The Director  
National Sample Survey  
Organisation, Field Operation  
Divisions, West Block, No.8  
Wing-6 1st Floor, R.K. Puram  
New Delhi -110 066.

3. The Joint Director  
National Sample Survey Organisation  
Zonal Office, South Zone Field  
Operation Division, Basavangudi  
Bangalore-560 004

.. Respondents

ORDER

Mr. Justice P.K. Shyamsundar, Vice Chairman

Heard Dr. M.S. Nagaraja, learned counsel  
for the applicant. The only relief sought for herein  
is to direct the respondents to dispose of an appeal  
preferred by the applicant on 3.8.1994. The appeal  
is stated to have been preferred from an order passed by



the disciplinary authority on 16.3.1993. It is said that the said appeal is still pending with the appellate forum and has been pending for upwards of an year now. A copy of the appeal is found herein at Annexure-A5. We think it appropriate to direct the Appellate Authority, respondent no.1, who also functions as the Chief Executive Officer, National Sample Survey Organisation, Deptt. of Statistics, to dispose of the said appeal in case it has not already been disposed of by now. The authority will do the needful within 4 weeks from the date of receipt of a copy of this order.

2. Send a copy of this order to respondent no.1 along with the copy of this application.

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(T.V. RAMANAN)  
MEMBER (A)

(P.K. SHYAMSUNDAR)  
VICE CHAIRMAN



TRUE COPY

*22/6/95*  
Section Officer

Central Administrative Tribunal  
Bangalore Bench  
Bangalore